

**Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs**

**LOK SABHA
STARRED QUESTION NO. *246
TO BE ANSWERED ON 15.03.2016**

HOARDING OF PULSES

*246. SHRI RAVINDER KUSHAWAHA:
SHRI D.K. SURESH:

(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
मिनिस्टर कंसेमर अफेयर्स, फूड अंड पब्लिक डिस्ट्रिब्यूशन be pleased to state:

- (a) whether pulses were recovery recently during action against hoarding, if so, the details thereof, State-wise along with the action taken against the traders/hoarders involved therein;
- (b) whether the Government proposes to make any legal provisions for preventing hoarding and speculative activities so as to control their prices; if so, the details thereof and if not, the reasons therefor; and
- (c) whether keeping in view the drop in the production on pulses on account of drought during the last and the current year, measures have been taken or are likely to be taken for increasing availability of the pulses, if so, the details thereof?

ANSWER

मिनिस्टर कंसेमर अफेयर्स, फूड अंड पब्लिक डिस्ट्रिब्यूशन
कृपया निम्नलिखित प्रश्नों के उत्तर दें:

**THE MINISTER OF
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)**

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.*246 FOR 15.03.2016 REGARDING HOARDING OF PULSES.

(a) : Yes Madam. State-wise details are at **Annexure-I**.

(b) : Provisions are provided under the Essential Commodities Act, 1955 and the Prevention of Black-marketing and Maintenance of Supplies of Essential Commodities Act, 1980 to prevent hoarding and speculative activities, in the trade of pulses so as to control their prices.

(c) : For increasing availability of pulses, Government has taken various measures as per **Annexure-II**.

ANNEXURE-I**STATEMENT REFERRED IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.*246 FOR 15.03.2016 REGARDING HOARDING OF PULSES.****Recovery of Pulses during action against hoarders/traders during Oct, 2015 to March, 2016**

Sl. No.	States	Quantity Seized (in Metric Tonnes)	Raids Conducted	Arrest Made	FIRs Lodged	Detention Order
1.	Andhra Pradesh	1361.52	1300	NR	NR	
2.	Bihar	360.03	299	NIL	NR	-
3.	Chhattisgarh	5447.93	112	NIL	NR	-
4.	Delhi	81.29	5	NIL	2	-
5.	Goa	NR	1	NIL	-	-
6.	Gujarat	54.11	2301	4	235	2
7.	Haryana	14.60	1712	20	11	-
8.	Himachal Pradesh	3.42	14537	NIL	129	-
9.	Jharkhand	282.02	140	NR	NR	-
10.	Karnataka	25545.83	2563	54	NR	-
11.	Kerala	NR	724	18	67	-
12.	Madhya Pradesh	3144.74	969	NR	NR	-
13.	Maharashtra	87167.37	5810	115	150	1
14.	Mizoram	NR	3	-	2	-
15.	Odisha	1410.26	180	NR	NR	-
16.	Rajasthan	2614.21	875	NR	NR	-
17.	Sikkim	NR	20	15	-	-
18.	Telangana	6712.51	3008	122	1251	-
19.	Uttarakhand	NR	-	4	3	-
20.	Uttar Pradesh	NR	345	26	205	-
21.	West Bengal	NR	173	28	17	-
22.	A & N Islands	NR	34	-	-	-
23.	Puducherry	NR	271	1	NIL	-
	Total	134199.84	35382	407	2072	3

STATEMENT REFERRED IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO.*246 FOR 15.03.2016 REGARDING HOARDING OF PULSES.

Steps taken by the Government for increasing availability of pulses:

1. Around 50% of the total allocation of National Food Security Mission (NFSM) is made to NFSM-Pulses to increase the production of pulses in the country through area expansion and productivity enhancement. During 2015-16, allocation for NFSM-pulses is Rs. 640.21 crore + Rs. 198.82 crore as additional allocation for additional area coverage of pulses out of total allocation of Rs. 1485.12 Crore under NFSM.
2. Cultivation of pulses as inter-crop with cereals, oilseeds, commercial crops and on farm bunds of paddy fields is being promoted to increase the area under pulses.
3. At least 30% of the cluster demonstrations under NFSM and *Bringing Green Revolution to Eastern India* (BGREI) are being conducted by adopting cropping system approach to utilize the paddy fallow area for pulses cultivation.
4. State Agriculture Universities (SAUs)/ Indian Council of Agricultural Research (ICAR)/ the Consultative Group for International Agricultural Research (CGIAR) institutes are also involved to address various researchable issues of pulses and demonstrations of latest technologies for better yield realization at farmers' field.
5. New initiatives have been proposed to be included under NFSM from 2016-17. These are creation of seed hubs, enhancing breeder seed production, production subsidy for seed growers, popularization of new varieties through minikits, technology demonstrations, incentive for applying critical inputs, strengthening of production units of bio-fertilizers and bio-control agents, mechanization for planting and harvesting operation, construction of water harvesting structures and installation of micro-irrigation systems and training and awareness creation activities.
6. For front line demonstrations of *Rabi* pulses in 2015-16 through Krishi Vigyan Kendras for spread of new technologies and seed varieties, an amount of Rs. 12.00 Crores has been sanctioned to ICAR.
7. National Consultation Meeting of the ministers of States/UTs in-charge of Consumer Affairs and Food held on 7th July, 2015 at New Delhi resolved to take steps to keep prices of essential commodities, especially Pulses and onion under control.
8. Advisories were issued to State Governments to take strict action against hoarding & black marketing and effectively enforce the Essential Commodities Act, 1955 & the Prevention of Black-marketing and Maintenance of Supplies of Essential Commodities Act, 1980.
9. Regular review meetings on price and availability situation are being held.
10. A Plan Scheme titled Price Stabilization Fund (PSF) is being implemented to regulate price volatility of agricultural commodities.
11. Export of all pulses is banned except kabuli channa and up to 10,000 MTs in organic pulses and lentils.
12. Imports of pulses are allowed at zero duty.
13. Stock limit on pulses extended till 30.9.2016.
14. Minimum Support Price (MSP) (including bonus) raised for kharif pulses, Tur, Urad and Moong. MSP also raised for rabi pulses, Gram and Masoor.
15. Government has decided to create buffer stock of 1.5 lakh MT through domestic procurement and imports. The task has been assigned to FCI, NAFED, SFAC and MMTC. Procurement of Pulses so far by FCI, NAFED and SFAC, as on 27.02.2016, is 50422.52 MT (Urad - 4891.66 MT, Tur - 45530.86 MT). Tenders for 11000 MT of Tur and 7500 MT of Urad has been finalized so far.